

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:768  
ANSWERED ON:02.03.2010  
INTEGRATED ROAD CHECK POSTS  
Khairi Shri Chandrakant Bhaurao

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the Union Government has asked the State Governments to put up integrated road check posts with electronic gadgets;
- (b) if so, the response of the States in this regard;
- (c) the manner in which it would minimise the delay at barriers and prevent siphoning of revenue;
- (d) whether any time-frame has been chalked out in this regard;
- (e) if so, the time by which the same is likely to be implemented; and
- (f) if not, the action taken so far in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEO SINGH KHANDELA)

(a) & (b): The matter was deliberated in the 32nd meeting of the Transport Development Council held in New Delhi on 5.2.10. The States/UTs were urged to take immediate steps to set up integrated check posts so that checking by all the concerned Departments could be done simultaneously at a common point. Moreover, contiguous States should set up common check posts. There was unanimity in principle among the States/UTs on this issue in the Transport Development Council meeting.

(c): By way of having integrated check posts, the average waiting time at inter- State borders and the overall man power requirement could be reduced leading to saving of revenue. However, this would depend on the manner in which the States implement the decisions including computerization of their check posts.

(d): No, Sir.

(e): Does not arise in view of (d) above.

(f): The minutes of the meeting of the Transport Development Council held on 05-02-10 have been circulated to the States/UTs to take necessary follow-up action on various decisions taken in the meeting including the decision relating to setting up of integrated check posts.